

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE



NO.HCM.III/166/2019-Judl./Part-I/599

Dated Shillong, the 21st September, 2026

It is hereby notified for the information of all concerned that **today, the 21st September, 2026**, the **Division Bench** comprising **Hon'ble Mr. Justice H.S. Thangkhiew** and **Hon'ble Mr. Justice W. Diengdoh**, and the **Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew** will not sit.

Accordingly, all matters listed before the aforesaid Benches shall stand adjourned and will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-I/599A

Dated Shillong, the 21st September, 2026

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

Joint Registrar (Listing)
The High Court of Meghalaya
Shillong

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